

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO.1799**

TO BE ANSWERED ON THE 04TH AUGUST, 2021/ SRAVANA 13, 1943 (SAKA)

CAPACITY BUILDING OF NDRF

**1799. SHRI K.C. VENUGOPAL:
SHRI SANJAY SETH:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number and details of battalions of the National Disaster Response Force (NDRF) working at present;

(b) whether Government is undertaking adequate capacity building of NDRF to provide assistance to the States in the event of calamity and if so, the details thereof;

(c) whether the thorough preparedness of NDRF has been reviewed in view of unpredictable disaster in the country and if so, the details thereof; and

(d) whether any compensation is paid to wards of deceased NDRF personnel who lost their life while deployed during calamity and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a): At present, NDRF has 16 Battalions (Bns). Out of these, 12 NDRF Bns are operational and deployed as per vulnerability profile of the country to provide immediate response during disasters. The personnel of four new Bns are undergoing training before their deployment. The details of 12 operational Bns are at Annexure-I.

(b) and (c): Capacity building and operational preparedness of NDRF are monitored and reviewed at regular intervals, in view of unforeseen disasters occurring in the country. The detail are as under:

- (i) NDRF is equipped with state of art equipments to deal with various manmade and natural disaster situations.**
- (ii) Capacity building programmes of NDRF as well as of various stakeholders including school safety programmes are undertaken to enhance preparedness of the community.**
- (iii) NDRF regularly conduct mock drills with various stakeholders such as Indian Railways, State Disaster Management Authorities (SDMA), National Disaster Management Authority (NDMA), State Disaster Response Force (SDRF), Multi Accidental Hazardous Industries (MAH) and schools etc;**
- (iv) NDRF is relentlessly engaged in the “Community Capacity Building and Public awareness and preparedness programme” of SDRF, State Police, Home Guards, Civil Defence, Fire Services, National Cadet Corps (NCC), Non-Governmental Organisations (NGOs), Nehru Yuva Kendra Sangathan (NYKS), Students, Volunteers and other stakeholders.**

- (v) **NDRF Academy is imparting training to NDRF personnel/ SDRF personnel in various disaster management courses.**
- (vi) **NDRF personnel are also nominated to participate in various international events i.e training courses /seminars/workshops etc., which benefits NDRF personnel in updating their skills about best practices in Disaster Management, knowledge of sophisticated equipment & techniques being adopted globally.**
- (d): NDRF personnel are on deputation from various Central Armed Police Forces and all the financial benefits/compensations to the wards of deceased personnel, who lost their lives while being deployed during calamity, are given by his/ her parent Central Armed Police Forces/Assam Rifles. The details of compensation/facilities provided to the wards of deceased NDRF personnel are at Annexure-II.**

12 Battalion HQ location

Name of NDRF Bn	Location
01 Bn NDRF	Guwahati (Assam)
02 Bn NDRF	Haringhata, (West Bengal)
03 Bn NDRF	Mundali, (Odisha)
04 Bn NDRF	Arakkonam, (Tamil Nadu)
05 Bn NDRF	Pune, (Maharashtra)
06 Bn NDRF	Vadodara, (Gujarat)
07 Bn NDRF	Bhatinda, (Punjab)
08 Bn NDRF	Ghaziabad, (Uttar Pradesh)
09 Bn NDRF	Bihta, (Bihar)
10 Bn NDRF	Vijaywada, (Andhra Pradesh)
11 Bn NDRF	Varanasi, (Uttar Pradesh)
12 Bn NDRF	Doimukh, (Arunachal Pradesh)

Details of compensation/facilities provided to the families of martyrs of NDRF

- (i) **Central Ex-gratia** : The Central ex-gratia lump-sum compensation has been enhanced with effect from 01/01/2016 from Rs.15 lakh to Rs.35 lakh for death on active duty and from Rs.10 lakh to Rs.25 lakh for death on duty, as the case may be, to the Next of Kin (NoK) of the deceased personnel.
- (ii) **Extra Ordinary Pension** : The NoK of the deceased personnel are entitled to get liberalized Family Pension under Central Civil Service (Extra Ordinary Pension) Rules, 1939.
- (iii) **Service Benefits** : All service benefits viz, Death-cum-Retirement Gratuity (DCRG), Leave Encashment, Central Government Employees Group Insurance Scheme (CGEGIS), General Provident Fund (GPF), etc. are admissible.
- (iv) **Force Level Welfare Schemes**: NDRF is deputationist force and personnel in NDRF came from Central Armed Police Forces(CAPFs) and Assam Rifles(ARs). Each of the force has set up force level welfare schemes for their personnel such as Benevolent Funds, Financial Assistance/Scholarship to the children for education, financial assistance for daughter's/sister's marriage, etc. NDRF personnel are also getting these benefits through their respective forces.
- (v) **Funds from 'Bharat Ke Veer'**: 'Bharat Ke Veer' is an online portal which enables people to donate voluntarily to the NoKs of personnel who sacrifice their lives. Such contributions are made online directly to the accounts of NoKs. In addition, funds received in Bharat Ke Veer corpus are also distributed to the Noks of such personnel.
- (vi) **Operation Casualty Certificate**: Operation Casualty Certificate (OCC) are given to the NoKs of NDRF personnel who lost their lives while being deployed during calamity on the lines of Battle Casualty Certificate in Armed Forces. OCC entitles NoKs to certain benefits viz Air and Rail travel fare concession, allotment of Petrol Pumps, etc. on the lines of benefits available to NoKs of the Armed Force personnel.
- (vii) **Prime Minister Scholarship Scheme (PMSS)** : Under PMSS, an amount of Rs.3000/- per month for girls and Rs.2500/- per month for boys is released to the wards of serving/Ex-NDRF personnel.
- (viii) **Provision of Ex-gratia compensation by the States/UTs**: Many States/Union Territories have also made provision to pay compensation/assistance to NoKs of NDRF personnel as per their own rules.
